

**Shri Sham Lal Saraf:** I have not completed my question yet. And is so, what preparations are ahead?

**Mr. Speaker:** The hon. Member has already got the answer to the first part of his question and that should suffice.

**Dr. Sarojini Mahishi:** May I know whether the intensive study undertaken by the Planning Commission is restricted to the improvement and consolidation of the existing industries or the extension of the industries?

**Shri C. R. Pattabhi Raman:** Actually, in order to speed up the growth in these industries which are important from the point of view of increasing the growth potentials of the economy, the Planning Commission hold consultations with representatives of the private sector and also with the administrative Ministries concerned.

**Shri Bhagwat Jha Azad:** May I know why out of the formidable total of the shortfalls listed by the Planning Commission only a few have been taken up for follow-up programme? What measures do Government intend to take to have follow-up programmes in other sectors where the shortfall is very huge and immense.

**Shri C. R. Pattabhi Raman:** Studies are being conducted all along. This particular question refers to industries. Actually, as a result of this follow-up, the full benefits from the programmes envisaged in the Third Plan will be available only after a year or two after the programmes start, and that too on a comparatively lower base than originally envisaged. They want to make that up.

**Shri Bhagwat Jha Azad:** That does not give any answer to my question. May I know why out of the formidable total of the shortfalls listed, only a few have been taken up for follow-up programme? Am I to understand that Government need not take any

action in regard to follow-up in the other sectors?

**Shri C. R. Pattabhi Raman:** This study refers to the shortfalls in the industries. Studies are undertaken with regard to the various items I have referred to.

#### City Compensatory Allowance

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\*340. { **Shri R. Barua:**  
**Dr. P. Srinivasan:**  
**Shri Paramasivan:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that some State Governments have asked the Union Government to bear 50 per cent of the expenditure towards the city compensatory allowance which became admissible to Government servants in different cities recently reclassified;

(b) the names of the States who have approached the Centre in the matter; and

(c) the reaction of the Union Government in this connection?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) and (b). No; but the Government of Rajasthan has asked for Central assistance towards the cost of increased dearness allowance, which it proposes to give to its employees.

(c) The Government of India cannot accept this liability.

**Shri R. Barua:** May I know in how many States this proposal has been accepted and implemented?

**Shrimati Tarkeshwari Sinha:** I said 'No' and I added that only the Government of Rajasthan had asked for Central assistance.

**Shri R. Barua:** In how many States has this compensatory allowance been given?

**Shrimati Tarkeshwari Sinha:** It is a matter for the States themselves to examine and then to implement.

**Shri R. Barua:** What was the yardstick for determining the increased compensatory allowance? Was it the population basis alone or something more?

**Shrimati Tarkeshwari Sinha:** So far as the Central Government employees are concerned, the Government of India have certainly given the compensatory allowance on some basis, and those are the bases applicable to the Government of India employees.

**Shri Hem Barua:** What is the basis?

**Shrimati Tarkeshwari Sinha:** This question concerns the State Government. If a separate question altogether is brought in into the main question, that is a different matter altogether.

**Shri Hem Barua:** What is the Government of India's basis?

**Shri S. M. Banerjee:** May I know whether Government are contemplating to upgrade more cities for the purpose of city compensatory allowance or the list given earlier is final?

**Shrimati Tarkeshwari Sinha:** The Finance Minister in his statement earlier had said that this was a thing under continuous examination, and the proposition as such would be examined according to the justification of the proposal.

**श्री काशी राम गुप्त :** राजस्थान सरकार ने जो मांग की है, उसका मुख्य आधार क्या है, वह मांग क्या उसने एक निश्चित समय के लिये की है या हमेशा के लिये की है ?

**श्रीमती तारकेश्वरी सिन्हा :** राजस्थान सरकार ने मांग की है कि वह अपने कर्मचारियों का भी डी० ए० बढ़ाना चाहती है और इस डेटु उमने एक करोड़ से भी ज्यादा की मांग की थी । भारत सरकार ने कहा कि हमारे जितने रिमोसिभ हैं उनको देखते हुए हमारे लिए यह संभव नहीं है कि राज्य सरकारों को इस मामले में मदद कर सकें ।

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**श्री काशीराम गुप्त :** मुख्य आधार क्या था उनकी मांग का ?

**श्रीमती तारकेश्वरी सिन्हा :** आधार यही था कि चूँकि भारत सरकार के जो कर्मचारी हैं उनके डी० ए० में बढ़ोतरी की गई है और चूँकि मूल्यों में भी बढ़ोतरी हो रही है, इसलिए वे भी अपने कर्मचारियों को कुछ अधिक देना चाहते हैं ।

**Shrimati Renu Chakravartty:** In view of the fact that the municipalities around Greater Calcutta do not fall under the city compensatory allowance scheme, is Government, which has had this point before it for a long time, considering what to do about this matter, whether the city compensatory allowance will also be given to them because in those areas the cost of living is just as high?

**The Minister of Finance (Shri T. T. Krishnamachari):** It is for the Government of West Bengal to take necessary action.

**श्री बड़े :** मिटी कम्पेंड्रेटी एलाउंस जो दिया जाता है वह इंडेक्स कास्ट आफ लिविंग का जो होता है, उस पर दिया जाता है क्या गवर्नमेंट ने स्टेट्स को आदेश दिये हैं चूँकि जिस इडक्स पर वह अभी दिया जाता है, वह गलत है, इसलिए फिर से इंडेक्स बनवाया जाए ?

**श्रीमती तारकेश्वरी सिन्हा :** कई बातें हैं जिनके आधार पर यह दिया जाता है, जैसे आबादी, मूल्यों में बढ़ोतरी, शहरों का जो रकबा है या जो आधार है बसाये जाने का, उसमें कोई फेर बदल इत्यादि । इन सभी बातों के ऊपर यह आधारित है । जहाँ पर इंडेक्स गलत मानित हो जाता है, वहाँ पर जरूर कार्रवाई की जाती है, उसको सही करने की ।

**श्री बड़े :** डायरेक्शन दिया है क्या ?

**श्रीमती तारकेश्वरी सिन्हा :** इंडेक्स के बारे में जो सूचनाएँ आई हैं, व सही आई

हैं। अगर गलत आये तभी तो इंडक्स को ठीक करने का सवाल पैदा होता है। सूचना आ जाए तो हम उसको ठीक करने की कोशिश करते हैं।

### Working of Public Sector Undertakings

\*341. **Shri Tridib Kumar Chaudhuri:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Finance Ministry recently held an enquiry into the working of public sector undertakings with a view to check up their efficiency and profitability;

(b) the main result of this enquiry and the names of undertakings whose workings were reviewed; and

(c) whether it is a fact that with the exception of the Posts and Telegraphs Department, the only other public sector undertaking which passed the efficiency and profitability tests laid down was the Hindustan Machine Tools Factory?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) No enquiry as such was held, Sir.

(b) and (c). Do not arise.

**Shri Tridib Kumar Chaudhuri:** Has the Finance Ministry any machinery to review the financial profitability of these concerns, their efficiency in production and other things?

**Shrimati Tarkeshwari Sinha:** Fortnightly reports and monthly progress reports in regard to the progress of the projects and expansion programmes undertaken by the various units are reviewed both by the administrative Ministry and the Department of Economic Co-ordination of the Finance Ministry. Apart from these, quarterly financial reports are also prepared by the Financial Advisers of the projects and approved by the board of directors. These are also under constant review of the administrative Ministry and the Depart-

ment of Economic Co-ordination of Finance Ministry. In addition, we make *ad hoc* studies into these matters.

**Shri Tridib Kumar Chaudhuri:** Has any attempt been made at collating the study results of these various administrative Ministries on the basis of these fortnightly and various other reports?

**The Minister of Finance (Shri T. T. Krishnamachari):** Part of the function of the Department of Economic Co-ordination in the Finance Ministry is to keep in touch with progress in the public-sector undertakings. So the study is a continuous one.

**Shri Indrajit Gupta:** What is Government's latest assessment of the possible contribution during the current year of these public-sector undertakings to the exchequer? Is the trend going upward or remaining stagnant?

**Shri T. T. Krishnamachari:** I would suggest that he might wait for the presentation of the budget papers. They might give necessary information. If that is not adequate, I can furnish further information.

**Shri Hari Vishnu Kamath:** The Deputy Minister, if I heard her aright, said there was no inquiry as such. Has the senior Minister's attention been drawn to press reports to the effect that he said in the course of a speech recently that the Hindustan Machine Tools was the best show-piece or the best concern among the public-sector undertakings? If so, was that certificate given or statement made without any inquiry—as the Deputy Minister has said that no inquiry was made?

**Shri T. T. Krishnamachari:** I am not conscious of having made any statement of that nature. In any event I do not ordinarily indulge in superlatives.

**Shri Hari Vishnu Kamath:** The question has not been answered. Is there any truth in those press reports?